GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2218 TO BE ANSWERED ON 15.12.2023

"SANCTIONED AND FUNCTIONAL ANGANWADI CENTRES

2218 SHRI NAMA NAGESWARA RAO :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- the number of functional Anganwadi Centres (AWCs) across the country during the last five years, State/UT-wise;
- (b) the number of new AWCs sanctioned along with their operational status; and
- (c) the measures taken by the Government improve the infrastructure like construction of own building of AWCs during the above said period State/wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) is an integrated nutrition support programme, to strengthen nutritional content, delivery, outreach and outcomes with focus on developing practices that nurture health, wellness and immunity to disease and malnutrition. To improve infrastructure at AWCs the cost norms for construction of Anganwadi Centres in convergence with MGNREGS have been revised from @7 Lakh per AWC to @12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio. States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, , RIDF, Finance Commission Grants to Panchayati Raj Institutions, NREGA, MSDP of Ministry of Minority Affairs, etc.

Provision of drinking water facilities and construction of toilets at AWCs have been made. The unit cost approved for toilet and drinking water is Rs. 36,000/- and Rs.17,000/- respectively to be shared by Centre and States/UTs as per cost sharing ratio under ICDS (General). Further, in convergence with Department of Drinking Water and Sanitation, it has been ensured that clean drinking water is provided to Anganwadi Centres through pipelines. Under Saksham Anganwadi, 2 lakh AWCs @ 40,000 AWCs per year to be strengthened, upgraded and rejuvenated across the country for improved nutrition

delivery and for early childhood care and development. Further, keeping in view the importance of nutrition and Early Childhood Care and Education (ECCE) services delivery, it has been decided to upgrade all Mini-Anganwadi Centres to full-fledged Anganwadi Centre with one Anganwadi Worker and one Anganwadi Helper.

The State/UT wise details of number of sanctioned and functional Anganwadi Centres (AWCs) across the country is at **Annexure I.**

The State/UT wise number of AWCs approved under Saksham Anganwadi during FY 2022-23, and Status of upgradation of Mini Anganwadi Centres to Main AWCs (as on 11.12.2023) is at **Annexure II.**

ANNEXURE REFERRED IN REPLY TO PART (a) of LOK SABHA UNSTARRED QUESTION NO. 2218 FOR 15.12.2023 REGARDING "SANCTIONED AND FUNCTIONAL ANGANWADIC ENTRES" ASKED BY SHRI NAMA NAGESWARA RAO, M.P.

State/UT wise details of number of sanctioned and functional Anganwadi Centres (AWCs) across the country as on November 2023

State /UT	Sanctioned AWC	Functional AWC
Andhra Pradesh	55607	55652
Arunachal Pradesh	6225	5714
Assam	62153	61735
Bihar	115009	114965
Chhattisgarh	52474	52037
Goa	1262	1261
Gujarat	53029	53027
Haryana	25962	25963
Himachal Pradesh	18925	18927
Jharkhand	38432	38425
Karnataka	65911	65911
Kerala	33318	33115
Madhya Pradesh	97135	97135
Maharashtra	110486	110515
Manipur	11510	11509
Meghalaya	5896	5897
Mizoram	2244	2244
Nagaland	3980	3980
Odisha	74154	74150
Punjab	27314	27313
Rajasthan	62010	61869
Sikkim	1308	1308
Tamil Nadu	54439	54438
Telangana	35700	35700
Tripura	10145	10146
Uttar Pradesh	190145	189044
Uttarakhand	20067	20043
West Bengal	119481	119451
Andaman & Nicobar Islands	720	720
Dadra & Nagar Haveli - Daman & Diu	405	405
Delhi	10897	10908
J&K	30765	28167
Ladakh	1173	1148
Lakshadweep	107	62
Puducherry	855	855
UT-Chandigarh	450	450
Total	1399693	1394189

Note: Data as per Poshan Tracker (November 2023)

ANNEXURE REFERRED IN REPLY TO PART (a) of LOK SABHA UNSTARRED QUESTION NO. 2218 FOR 15.12.2023 REGARDING "SANCTIONED AND FUNCTIONAL ANGANWADIC ENTRES" ASKED BY SHRI NAMA NAGESWARA RAO, M.P.

Status report of Saksham Anganwadi approved for F.Y 2022-23

Sr.No.	Name of State/UT	Total Funds approved (Rs. in lakh) (2022-23)	Total AWCs identified by MWCD (2022-23)	
1	Mizoram	64.13	100	
2	Arunachal Pradesh	71.51	100	
3	Kerala	116.12	250	
4	Tamil Nadu	395.76	800	
5	Nagaland	72.14	100	
6	Jammu & Kashmir	69.66	86	
7	Karnataka	47.39	100	
8	Telangana	278.16	500	
9	Andhra Pradesh	525.58	1105	
10	Odisha	2920.92	6000	
11	Haryana	3.56	10	
12	Punjab	56.88	100	
13	Chhattisgarh	1957.92	4750	
14	Tripura	146.25	200	
15	Assam	3285.58	3963	
16	Bihar	1697.77	3566	
17	Jharkhand	3028.88	6850	
18	Uttar Pradesh	1015.80	2349	
19	Uttrakhand	306.04	350	
20	West Bengal	2308.19	4750	
21	Manipur	20.25	30	
22	Meghalaya	68.90	100	
23	Maharashtra	520.47	1150	
24	Sikkim	64.13	100	
25	Gujarat	750.00	1250	
26	Himachal Pradesh	72.86	100	
27	Madhya Pradesh	1305.85	2220	
28	Rajasthan	102.93	213	
	Total	21273.63	41192	

STATUS OF UPGRADATION OF MINI ANGANWADI CENTRES TO MAIN AWCS (AS ON 11.12.2023)

S. No.	States/UTs (having mini AWCs)	No of sanctioned Mini AWCs (as per APIP 2022- 23)	No of operational mini AWCs (as per APIP 2022- 23)	Approved for Upgradation
1	Andhra Pradesh	6837	6837	-
2	Assam	5425	5290	3966
3	Bihar	7115	7006	7115
4	Chhattisgarh	5814	5650	979
5	Gujarat	1800	1800	1800
6	Haryana	512	512	-
7	Himachal Pradesh	539	539	-
8	Jharkhand	2551	2551	-
9	Karnataka	3331	3331	1002
10	Kerala	129	129	-
11	Madhya Pradesh	12670	12670	-
12	Maharashtra	13011	12971	13011
13	Manipur	1552	1552	-
14	Meghalaya	1266	1266	1266
15	Odisha	10416	10416	2836
16	Punjab	1240	1233	-
17	Rajasthan	6204	6095	6204
18	Tamil Nadu	4940	4940	-
19	Telangana	3989	3989	3989
20	Uttar Pradesh	22290	22290	-
21	Uttarakhand	5120	5120	-
22	A & N Islands	31	31	30
23	Dadra & N Haveli and Daman & Diu	70	70	70
	Total	116852	116288	42268